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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha adopted the motion in regard to the Negotiable Instruments (Amendment) Bill, 2015 which was passed by Lok Sabha on the 13th May, 2015.

SECRETARY GENERAL: Madam Speaker, I have to report a message received from the Secretary General of Rajya Sabha:-

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 24th July, 2015 adopted the following motion in regard to the Negotiable Instruments (Amendment) Bill, 2015 which was passed by the Lok Sabha on the 13th May, 2015 and laid on the Table of the Rajya Sabha on the same day:-

MOTION

"That leave be granted to withdraw the Bill further to amend the Negotiable Instruments Act, 1881, which was passed by the Lok Sabha on the 13th May, 2015 and laid on the Table of the Rajya Sabha on the same day." '

.....

...*(Interruptions)*

12.04 hrs

**MOTION RE: 20TH REPORT OF
BUSINESS ADVISORY COMMITTEE**